NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA No. 37/2018 in CP(IB)No.218/9/HDB/2017 |
| NAME OF THE COMPANY | Sanjay Strips Pvt Ltd |
| NAME OF THE PETITIONER(S) | Raj Steels |
| NAME OF THE RESPONDENT(S) | Sanjay Strips Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|------------------------|-------------|------------------------|-----------|
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| l | | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |
| | | | |
| | | | * |
| | | | |

7. PADRASRI RP M.S. Mano Ronjoni Advocate

parluerappour de Parluri John Co. E a A Parluri Mono 3 rampnia M.S. Manologi g mail. Com

9848559322

CA No.37/2018 CP(IB) No.218/9/HDB/2017

In the matter of Raj Steels vs. Sanjay Strips Pvt. Ltd Date of order: 22.02.2018

ORDER

Heard Ms. M.S. Mano Ranjani, Ld. Counsel for the Petitioner and Ms. A. Padmasri, Ld. Resolution Professional.

Ms. A. Padmasri, is appointed as RP by separate orders and is directed to take over charge immediately.

Post the case on 08.3.2018.

Member (T)

Binnu

Member (J)